GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.3043 ANSWERED ON 16.12.2021

POWER GENERATION BY HYDRO PSUs

3043. SHRI SUSHIL KUMAR SINGH:

Will the Minister of POWER be pleased to state:

(a) the details of power generation figures by all Hydro PSUs in the year 2019-20 and 2020-21, year-wise;

(b) the contingent liability of each PSU during the said period, year-wise;

(c) the list of arbitration awards which went against the Hydro PSUs from 2018-19 to 2020-21, year-wise;

(d) the details of arbitration claims lodged and awarded vis a vis the value of the original contract for the last financial years for the Hydro PSUs;

(e) whether the unfavourable decision in arbitration has led to increase in the cost of electricity; and

(f) if so, the details thereof?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): The details of hydro power generation by entities under Ministry of Power in the year 2019-20 and 2020-21 in Million Units (MU) are given below:

	Generation (in MU)		
Name of Utility	2019-20	2020-21	
BBMB	12175.65	11482.05	
NHPC	26121	24471	
THDC	4526.84	4565.38	
SJVN	9678	9224	
DVC	202.45	376.81	
NEEPCO	3156.25	3881.68	
NTPC	3449.6	3221.4	
Total	59309.79	57222.32	

	Contingency liability (Rs. in Crore)		
Name of Utility	FY 2019-20	FY 2020-21	
	As on 31.03.2020	As on 31.03.2021	
NHPC	11515.11	11040.62	
THDC	4111.12	4830.91	
SJVN	792.69	774.99	
NEEPCO	2030.18	2062.41	
NTPC	5285.28	5792.60	
BBMB	NIL	NIL	
DVC	NIL	NIL	
Total	23734.38	24501.53	

(b): The contingent liability of each PSU during the period 2019-20 and 2020-21 is given below:

(c): The CPSU-wise details of arbitration awards regarding hydro projects from 2018-19 to 2020-21 are given at Annexure-I.

(d): The details of arbitration claims lodged and awarded *vis-a-vis* the value of the original contract for the last financial year in hydro projects are given at Annexure-II.

(e) & (f) : Any additional expenditure incurred on the hydro projects leads to increase in the cost of electricity unless it is disallowed by the Appropriate Regulatory Commission.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3043 ANSWERED IN THE LOK SABHA ON 16.12.2021 *******

SI.	Name of	Description of Work	Claimed	Awarded
No.	Hydro	•	Amount (Rs.	Amount
	CPSUs		in Crore)	(Rs. in Crore)
1	THDC	THDC/RKSH/CD-198/AG dt. 03.03.06	15.23 +	7.26 (including
		(Contract value- Rs 47.37Cr. (supply) +Rs.08.03 Cr	Interest	interest upto
		(Services) Gates and Hoists work of Koteshwar		date of award)+
		HEP		future interest
2	SJVN	LD & Other Issues in respect of Khirvire Wind	80.03	28.42
		Power Project. (Date of receipt of Award – 01.06.18)		
3	NEEPCO	Claims related to Construction of Main Tunnel of	12.80	3.88
		405 MW Ranganadi HEP		
		Claims related to Construction of Concrete	27.82	4.55
		Diversion Dam of 405MW Ranganadi HEP		
		Claims related to Construction of Diversion Tunnel	14.81	0.55
		of 75MW Doyang Hydro Electric Project		
4	NHPC	Chamera-III – (Case-1)	195.34	27.21
		Andaman & Nicobar – (Bridge & Building)	13.80	3.39
		Parbati-II – (Himachal JV)	316.70	157.64
		TLDP-III – (Case-5)	44.07	3.89
		Parbati-III – (Case-2)	433.28	126.25
		TLDP-IV – (Case-4)	229.33	83.49
		Rural Electrification Works, Odisha – (Rayagada	24.28	5.31
		Package-1)		
		TLDP-III – (Case-6)	107.70	64.88
		Uri-II	9.98	3.43
		Rural Electrification Works, Odisha–(Boudh Distt.)	33.50	14.45
		Rural Electrification Works, Odisha_(Rayagada	15.22	2.45
		Package-3)		
		TLDP-III – (Case-8)	307.91	101.12
5	NTPC	Loharinag-Pala - 33 KV Sub Station	6.51	0.38
		Tapovan-Vishnugad- Head Race Tunnel, Case 1	251.19	32.98
		Tapovan-Vishnugad – land Development	5.85	1.34
		Koldam – Dam, (Ref - 3)	287.46	168.69
		Koldam – Penstock & Power House Package, Ref- 1	62.14	24.32
		Total	2494.95	865.88

DETAILS OF CLAIMS AWARDED BY ARBITRAL TRIBUNAL DURING 2018-19

DETAILS OF CLAIMS AWARDED BY ARBITRAL TRIBUNAL DURING 2019-20

SI.	Name of	Description of Work	Claimed	Awarded
No.	Hydro		Amount	Amount
	CPSUs		(Rs. in Crore)	(Rs. in Crore)
1	NEEPCO	Claims related to Construction of Make-up Water system, Package-III, 291MW Assam Gas Based Power Project.	5.16	0.70
		Claims related to Construction of Rock fill Dam with Impervious Core fill of 75MW Doyang Hydro Electric Project	23.80	4.59
2	NHPC	Teesta-V – (Case-4)	18.91	45.00
		Parbati-II – (Case-1)	384.37	218.96
		TLDP-III – (Case-7)	194.91	133.20
		Dulhasti – (Case-2)	360.56	60.00
		Kishanganga – (Case-1)	251.36	163.55
		Rural Electrification Works, Kathua	26.72	10.12
		Rural Electrification Works, Udhampur	41.72	14.24
3	NTPC	Tapovan-Vishnugad – Barrage & De-silting Chamber (Balance Work), Case 2	nber 76.30	53.28
		Loharinag-Pala – Pen Stock & Power House, Case-2	235.04	31.24
		Koldam – Dam, (Ref-2)	164.43	26.55
		Total	1783.28	761.43

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SI. No.	Name of Hydro CPSUs	Description of Work	Claimed Amount (Rs. in Crore)	Awarded Amount (Rs. in Crore)
1	THDC	THDC/RKSH/CD-197/AG date 14.11.02 (Contract Value- Rs. 334.52 Cr.)	63.76 Cr. + Interest	29.03 + future interest
		1/TDC-1/1981-82 date 23.11.1981 (Contract Value- Rs. 31.54 Cr.)	Rs.9.176 Cr. +interest	Rs. 5.78 Cr. + interest
2	SJVN	Productivity Loss Claim of Contract 3.0 of NJHPS. (Date of receipt of Award – 27.10.20)	161.90	417.18
		Liquidated damages (LD) for procurement of Electro-Mechanical work of Rampur Hydro Power Station 412 MW by AMRCD Committee between SJVN Limited and M/s BHEL.	8.80	4.37
3	NHPC	Sewa-II	134.04	150.55
		Teesta-V – (Case-3)	77.46	168.78
		Total	455.136	775.69

DETAILS OF CLAIMS AWARDED BY ARBITRAL TRIBUNAL DURING 2020-21

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO.3043 ANSWERED IN THE LOK SABHA ON 16.12.2021

		2020-21	l	. ,	
Sr. No.	Name of CPSUs	Contract	Contract Amount	Basic Claim amount	Award amount
1	SJVN	Productivity Loss Claim of Contract 3.0 of Nathpa Jhakri Hydro Power Station. (Date of receipt of Award – 27.10.20).	475.01	161.90	417.18
2		Liquidated damages (LD) for procurement of Electro- Mechanical work of Rampur Hydro Power Station 412 MW by AMRCD committee between SJVN Limited and M/s BHEL.	Rs.535.65 Cr. + Euro 15.5 Million	8.80	4.37
3	NHPC	Sewa-II	196.51	134.04	150.55
		Teesta-V – (Case-3)	394.64	77.46	168.78
4	THDC	THDC/RKSH/CD-197/AG date 14.11.02	334.52	63.76	29.03
		1/TDC-1/1981-82 date 23.11.1981	31.54	9.176	5.78
		Total	1967.87	455.14	775.69

(Rs. Crore)
